

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 03.02.2026**

## **COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

**Click here to join VC:**

<https://nclatvc.webex.com/meet/registrarcourt>

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 802 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Devendra Jain Vs. ---	Kunal Kanungo
2.	I.A. No. 843 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Aamir Ahmed Vs. DBS Bank India Ltd. Through RP	S.M. Khursheed
3.	I.A. No. 850 of 2026 in Comp. App. (AT) No. ____ of 2026	Vudit Sharma Vs. Registrar of Companies, Chhattisgarh	Sameer Shrivastava
4.	I.A. No. 870 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 767 of 2025	Mehul Harish Gosar Vs. Athena Constructions Ltd. & Ors.	Megha Gupta
5.	I.A. No. 872 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) No. 178 of 2024	Piyush Patni Vs. National Financial Reporting Authority Through Ms. Vidhu Sood (Secretary)	Nilesh Purohit
6.	I.A. No. 873 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) No. 180 of 2024	Dhiraj and Dheeraj Chartered Accountants Vs. National Financial Reporting Authority Through Ms. Vidhu Sood (Secretary)	Nilesh Purohit
7.	I.A. No. 874 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) No. 179 of 2024	Pawan Kumar Gupta Vs. National Financial Reporting Authority Through Ms. Vidhu Sood (Secretary)	Nilesh Purohit

**Copy to: -**

1. **Notice Board**
2. **Website: <https://nclat.nic.in/>**

**By order**  
**-sd/-**  
**Assistant Registrar**